

(d) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): (a) and (b) The chemicals sector is de-licensed. The BIS standards of majority of chemicals and petrochemicals are voluntary in nature. Bureau of Indian Standards (BIS) has formulated approximately 853 standards on chemical and chemical products. Further there are many chemicals and chemical products produced and imported in the country, which are not having BIS standards.

(c) and (d) The Government has recently made BIS Standards mandatory for Caustic Soda, Acetic Acid, Aniline, Methanol and Poly Aluminium Chloride to protect human health, environment, national security and to prevent unfair trade practices.

#### **Setting up of Plastic Parks**

694. DR. PRABHAKAR KORE:

SHRIMATI VIJILA SATHYANANTH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Department of Chemicals and Petrochemicals has any scheme for setting up of plastic parks in the country;

(b) if so, the details thereof;

(c) the total number of plastic parks functioning in the country also the details thereof;

(d) whether there is any proposal to setup new plastic parks in the country; and

(e) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) and (b) Yes, Sir. The scheme for Setting up of Plastic Parks aims at an ecosystem with state-of-the-art infrastructure building and enabling common facilities through cluster development approach, to consolidate and synergize the capacities of the domestic downstream plastic processing Industry. Under the scheme, Government of India provides grant funding upto 50% of the project cost, subject to a ceiling of ₹ 40.00 crore per project. The remaining project cost is to be funded by the State Government, beneficiary industries and by loan from financial institutions.

(c) So far, six Plastic Parks have been approved. These are located in the States of Assam, Madhya Pradesh (two Plastic Parks), Odisha, Jharkhand and Tamil Nadu and currently in various stages of completion. Out of these, the Plastic Park at Tamot, Madhya Pradesh is functional. The details of these six Plastic Parks are as under:—

- (I) Madhya Pradesh: Plastic Park at Tamot was approved with a total project cost of ₹ 108 crore with a grant-in-aid of ₹ 40.00 crore from Government of India. So far, ₹ 32.80 crore has been released and the park has achieved 100% physical progress till September, 2019. One unit is functional in the Plastic Park.
- (II) Madhya Pradesh: Plastic Park at Bilaua was approved with a total project cost of ₹ 68.72 crore with a grant-in-aid of ₹ 34.36 crore from Government of India. So far, ₹ 6.872 crore has been released and the park has achieved 42% physical progress till September, 2019.
- (III) Odisha: Plastic Park at Paradeep was approved with a total project cost of ₹ 106.78 crore with a grant-in-aid of ₹ 40.00 crore from Government of India. So far, ₹ 33.50 crore has been released and the park has achieved 75% physical progress till September, 2019.
- (IV) Jharkhand: Plastic Park at Deoghar was approved with a total project cost of ₹ 67.33 crore with a grant-in-aid of ₹ 33.66 crore from Government of India. So far, ₹ 2.00 crore has been released and the work of the park has started in August, 2019.
- (V) Tamil Nadu: Plastic Park at Thiruvallur was approved with a total project cost of ₹ 216.92 crore with a grant-in-aid of ₹ 40.00 crore from Government of India. So far, ₹ 8.00 crore has been released and the work of the park is yet to start due to shifting of site.
- (VI) Assam: Plastic Park at Tinsukia was approved with a total project cost of ₹ 93.65 crore with grant-in-aid of ₹ 40.00 crore from Government of India. So far, ₹ 22.00 crore has been released and the Park has achieved 43% physical progress till September, 2019.

(d) and (e) Yes, Sir. Four new Plastic Parks have been given "in-principle" approval for establishment in the States of West Bengal, Haryana, Uttarakhand and Chhattisgarh. The process of according final approval to these new 4 Plastic Parks is pending due

to the ongoing work of revision of scheme guidelines and also the Third Party Evaluation of the scheme as per the directions of NITI Aayog.

**Monitoring of supply and availability of fertilizers**

695. DR. PRABHAKAR KORE:

DR. VIKAS MAHATME:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has created any platform to monitor supply and availability of fertilizers in the country;
- (b) if so, the details thereof;
- (c) whether State Governments are also monitoring the availability and supply of fertilizers; and
- (d) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) and (b) Sir, Department of Fertilizers (DoF) has developed an IT enabled system viz., Integrated Fertilizer Management System (iFMS), which captures end to end details of Fertilizer in terms of Production, Movement, availability, requirement, Sale, Subsidy Bill Generation to Subsidy payment to fertilizer companies. The iFMS system can be accessed at <http://mfms.nic.in/>. Concerned stakeholders like DoF, State Agriculture Departments, District Collectors, Fertilizer Companies are all provided with separate credentials for operating and monitoring purposes. Few features of iFMS portal are as below:—

- Real time, online tracking of fertilizer movement, along the plant/port-rake point-district-wholesaler-retailer chain.
- Real time Fertilizer availability data at State, district, wholesaler and retailer level.
- Real time tracking of sale of fertilizers at subsidized rates to farmers through PoS devices.
- A complete end to end transaction visibility of fertilizers starting from import/production till sales to farmers.